

East Zone Regional Conference on Enhancing the Excellence of Judicial Institutions: Challenges & Opportunities (P-1018)
(1st & 2nd April, 2017) at Chintan Bhawan, Gangtok.
Programme Coordinators: Ms. Paiker Nasir and Ms. Shivaraj S. Huchhanvar, Faculty, National Judicial Academy, India.

Day 1 1st April, 2017 Saturday	Inaugural Session 9:30 A.M - 10 AM	<u>SESSION 1</u> 10:00 AM-10:30 AM Introductory Session 10:30 AM -11:30 AM Importance of Ethics, Integrity and Discipline	T E A B R E A K	<u>SESSION 2</u> 12:00 Noon-1:00 PM Strengthening Internal Vigilance Mechanism as Response to Rising Judicial Indiscipline	L U N C H B R E A K	<u>SESSION 3</u> 02:00 PM-3:00 PM Impact of Media on Public Perception regarding Vitality of Justice Delivery	T E A B R E A K	<u>SESSION 4</u> 3:30 PM-4:30 PM Relationship between High Courts and District Judiciary
	Day 2 2nd April, 2017 Sunday			<u>SESSION 5</u> 9:30 AM – 11:00 AM Social Context Judging (SCJ) as Principle for Exercise of Discretion and Application of SCJ in given Case Studies		<u>SESSION 6</u> 11:30 AM – 1:00 PM E-Justice: Re-engineering the Judicial Process through Effective use of ICT 1:00 PM-1:30 PM Feedback and Audit of the Course		